

**Police Seminar on Case of Rape in
Police Custody**

5555. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a leading article published in the Telegraph (Calcutta) dated 2 April, 1985 with the caption 'with every promotion we lose a little of our spine';

(b) if so, the reaction of Government to the contents of the reports about the Police Seminar especially on the cases of rape in police custody; and

(c) the steps taken or proposed to be taken by Government to streamline the functioning of police and inspire a sense of confidence among the police officers ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :
(a) Yes, Sir. It appears that the article refers to a seminar on Police-Community Relations which was held in Bombay in January 1985 by the Maharashtra Police under the aegis of the Bureau of Police Research and Development, Ministry of Home Affairs, Government of India.

(b) Topic on custodial rape of women by policemen did not come up for discussion at the above Seminar.

(c) "Police" being a State subject, it is for the State Governments to take steps in the matter. National Police Commission had made recommendations in this regard and its reports have been sent to the State Governments for taking necessary action. The Governments of India have also been providing Central assistance for modernising the State police forces.

**Clandestine Dealings in Banned Items
Like Furs and Skins**

5556. SHRI BHOLA NATH SEN : Will the PRIME MINISTER be pleased to state :

(a) whether Government have information about unprecedented spurt in the

clandestine dealings in banned items like furs and skins of endangered species including the near extinct snow leopard in Srinagar and other parts of India;

(b) if so, the details thereof;

(c) the reasons why Government have so far not been able to check such dealings; and

(d) the steps taken/proposed against the unscrupulous traders who deal in such illegal items ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) to (d) . Information is being collected and will be laid on the Table of the House.

[*Translation*]

**Steps to Check Felling of Trees and
Theft of Wood**

5557. SHRI LALA RAM KEN : Will the PRIME MINISTER be pleased to state :

(a) whether incidents of felling of trees and theft of wood have been continuously taking place in Rajasthan, particularly in Bharatpur district like other parts of the country due to which the environment has completely changed, rainfall is less than before and the level of water in wells has been going down as a result of which problem of drinking water is becoming acute day by day;

(b) if so, the arrangements made to check the felling of trees and theft of wood; and

(c) the number of saplings in thousands, proposed to be planted every year under the Intensive Forest Development Schemes in this region ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) to (c). Information is being collected from the State Government of Rajasthan and will be placed on the Table on the Sabha.